

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/14/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/144/2016

NAME OF THE PETITIONER(S)

: C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s S. Albert & Company Private Limited & 5 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THREY AMBAK KANNAN FOR B. DHAYRAS

Counse for Reppon dont

2) M.K. PREGTHA. for KSR 260.

Counsel for Petitioner.

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ORDER

Counsel representing both the parties are present and stated that there is a connected matter before the Division Bench, Chennai. The same is posted for 11th December 2017. Both the parties stated that both the parties are trying to settle this matter and the same is pending before a Mediation Centre, Hon'ble High Court of Chennai. They prayed time to submit the final outcome of the settlement. Time extended at request. Put up on 11.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)